

*[English]***Tetra Pack Fibre Pillow System Plant**4700. SHRI VIJAY PATEL :
SHRI R. SAMBASIVA RAO:

Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether the Andhra Pradesh Dairy Development Co-operative Federation Ltd. (APDDCE) and Sweden based Tetra Pack India Ltd. have recently signed a Memorandum of Understanding for setting up of a Tetra Pack fibre pillow system plant at Hyderabad;

(b) if so, the main points of the agreement;

(c) the time by which this project is likely to be started; and

(d) the details of help and assistance Sweden has agreed to provide in setting up this project?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (DR. RAGHUVANS PRASAD SINGH) : (a) Yes, Sir.

(b) to (d) According to the agreement the Tetra Pack will provide to the A.P. Federation machinery as well meet the cost of import duty, the repayment of which will begin from the second year of marketing of the product and will be spread over 10 years. Technology will assure a shelf life of 12 days for the product. Tetra Pack have agreed to provide marketing assistance to the extent of Rs. 25 lakh. The project is likely to start in July/Aug., 1997.

*[Translation]***Aonla Units of IFFCO**

4701. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Aonla units of IFFCO fertilizer unit are running in loss due to non-functioning at their full capacity;

(b) if so, the reasons therefor; and

(c) the steps being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) and (b) Aonla Units of IFFCO are not running in loss. However, the restriction in the supply of natural gas has affected their profitability.

(c) To overcome the gas supply problem, provisions

has been made to use Naphtha and fuel oil as feedstock/fuel in addition to natural gas.

*[English]***National Memorial of Dr. Baba Saheb Ambedkar**

4702. SHRI RAM NAIK : Will the Minister of WELFARE be pleased to state:

(a) whether Government are aware that provision of Rupees Eight crore was made during 1995-96 to construct a national Memorial in the name of Dr. Babasaheb Ambedkar;

(b) if so, the total expenditure incurred out of it during 1995-96;

(c) the provision made for this memorial during 1996-97, and total amount incurred on it therefrom; and

(d) the reasons, for the non-utilization of the provisions during 1995-96 and 1996-97?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Yes, Sir.

(b) An amount of Rs. 15.00 lakhs was released to Dr. Ambedkar Foundation.

(c) An amount of Rs. 10.00 crores was provided for the Centenary Celebrations of Baba Saheb Dr. B. R. Ambedkar during 1996-97. The entire amount of Rs. 10.00 crores has been released to Dr. Ambedkar Foundation for the Memorial. Out of this Rs. 7.12 crores has already been released by the Foundation to the Government of NCT, Delhi for acquiring the Land.

(d) In the absence of a firm project cost which involves conceptualising the Memorial in concrete terms, the Expenditure Finance Committee which considered the proposal for release of funds for acquiring the land during 1995-96 did not agree to the release of funds, and hence the funds provided for during 1995-96 could not be released to Dr. Ambedkar Foundation. In 1996-97 the entire amount of Rs. 10.00 crores has been released.

*[Translation]***Smuggling of Organs of Wild Life**

4703. SHRI JAI PRAKASH AGARWAL : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are aware that trees are being cut illegally and skins, bones and other organs of wild life are being smuggled in the National Capital Region of Delhi;